

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	<b>A No 255/18 &amp; IA 1261/18 &amp; IA 1262/18</b> (IA 1261/18 – For Stay & IA 1262/18 – Exemption from filing certified copy of impugned order)	Sri. Murralli M Baaladev Vs. The Karnataka Renewable Energy Department Ltd.	2533/2018 Dated 17/07/2018	04/09/2018	--	<b>24/09/2018 Court-I (At the request of Ld. Counsel)</b>
02.	<b>IA 1267/18 in DFR No 2521/18</b> (IA 1267/18 – Delay in filing)	Punjab State Power Corporation Limited Vs. Punjab State Electricity Regulatory Commission & Ors.	2521/2018 Dated 16/07/2018	05/09/2018	--	<b>18/09/2018 Court-II</b>
03.	<b>IA 1268/18 in DFR No 2749/18</b> (IA 1268/18 – Delay in filing)	M/s. Parampujya Solar Energy Pvt. Ltd. Vs. Chhattisgarh State Electricity Regulatory Commission & Anr.	2749/2018 Dated 30/07/2018	05/09/2018	--	<b>18/09/2018 Court-I</b>
04.	<b>IA 1272/18 in DFR No 2741/18</b> (IA 1272/18 – Delay in filing)	GRIDCO Limited Vs. M/s. Vedanta Limited & Ors.	2741/2018 Dated 27/07/2018	06/09/2018	--	<b>24/09/2018 Court-II (At the request of Ld. Counsel)</b>
05.	<b>IA 1275/18 in DFR No 2459/18</b> (IA 1275/18 – Delay in filing)	Spentex Industries Limited Vs. Madhya Pradesh Electricity Regulatory Commission & Anr.	2459/2018 Dated 12/07/2018	06/09/2018	--	<b>19/09/2018 Court-I</b>

**By Order  
Sd/-  
Dy. Registrar**

**Dated: 12/09/2018**